University in respect of its non-teaching employees are the same; and

(c) if not, what steps Government propose to take to bring uniformity in rules for these Central Universities?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B.

CHAVAN): (a) The Jawaharlal Nehru University has framed comprehensive Study Leave rules for its non-teaching staff. The main features of the rules are as follows*

(i) Study leave is admissible to permanent employees who have rendered not less than three years of continuous service in the University and are not due to retire within three years of the date on which they are expected to return to duty after the expiry of leave.

(ii) Study leave can be granted ordinarily for two years. In exceptional cases the Executive Council can grant extension subject to the condition that the period of study leave during the entire service of an employee shall not exceed three years.

(iii) Study leave is granted to employees to enable them to undergo, in or outside India, a special course of study consisting of higher studies/ specialised training in a professional or technical subject having a direct or close connection with the sphere of their duty.

(iv) Full pay is admissible to the employee during study leave; provided that if the employee is in receipt of any scholarship, fellowship or any other financial assistance, the same shall be taken into account for determining his pay and allowances during the period of leave. In addition, study allowance is also payable subjecit to fulfilment of certain conditions.

(b) No, Sir.

(c) The University Grants Commission are seized of the problem and have already called for the study leave rul«3 of the various Central Universities for examination.

Pay Scales of Section Officers, Assistant Registrars etc. of Jawaharlal Nehru University

2486. SHRI BHABANI CHARAN PATFANAYAK: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the pay scales of Section Officers, Assistant Registrars in the Jawaharlal Nehru University are less than those of their counterparts in the University Grants CommissioH; and

(b) if so, what steps Government propose to take to bring parity in the pay scales of these categories of employees belonging to these two institutions?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) Yes, Sir. The staffing pattern and the scales of pay in University Grants Commission are different from those of Central Universities including the Jawaharlal Nehru University.

(b) For the reason stated above, the Government do not propose to bring about parity in the pay scales of Jawaharlal Nehru University and the University Grants Commission.

Disruption of Academic Atmosphere in Jawaharlal Nehru University

2487. DR. (SHRIMATI) NAJMA HEPTULLA: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that normal academic atmosphere in the Jawaharlal Nehru University has been disrupted; and

(b) if so, what steps are being taken to bring about norm'alcy in the functioning of the university?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) and (b) In view of the suspension of work by the non-teaching staff of the Jawaharlal Nehru University with effect from March 9, 1981 on account of incidents of violence involving students and the non-teaching staff, the normal academic atmosphere hi tk« Uni-

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Centre for the Study in Science Policy in Jawaharlal Nehru University

2488. DR. (SHRIMATI) NAJMA HEPTULLA; Will the Minister of EDUCATION b_e pleased to state:

(a) whether it is a fact that owing to some dispute between the members of the faculty of the J'awaharlal Nehru University, the Centre for the Study in Science Policy of the University has been suspended; and

(b) if so, what steps have been taken in the matter and what action is being taken for reopening the Centre?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. в CHAVAN): (a) and (b) According to information furnished by the Jawaharlal Nehru University, the Centre for Studies in Science Policy was established in 1970 with certain objectives. With the passage of time, it was felt that the objectives were not achieved and that the Centre had virtually ceased to be a viable academic unit. The University set up a three-Man Committee under the Chairmanship of Dr. V. S. Jha, to review the working of the Centre. of the Committee was The report considered by the Executive Council of the University at its meeting held on 20th February, 1980 and the Council accepted the suggestion of the Committee that the Centre for Studies in Science Policy as an administrative structure be suspended until such time as the need for reviving it manifests itself. The Executive Council further authorised the Vice-Chancellor to set up a Committee to formulate a practicable working programme for Studies in Science Policy. The Committee set up by the Vice-Chancellor under the Chairmanship of Dr. Raia Ramanna, Scientific Adviser to the Minister of Defence, has since

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submitted its report and the same is being placed before the Academic Council of the University at its next meeting.

Supply of Liquor at reasonable prices

2489. SHRI B. D. KHOBRAGADE: Will the Minister of EDUCATION be pleased to state:

(a) whether Government have sent any circular to State Governments with regard to supply of adequate quantity of liquor at reasonable low prices; and

(b) if so, what are the reasons for issuing such a circular?

THE MINISTER OF EDUCATION AND SOCIAL WIELFARE (SHRI S. B. CHAVAN); (a) No, Sir.

(b) Does not arise.

Reservation for Posts of LDC for Class IV Employees in National Gallery of Modem Arts

2490. SHRI SUNDER SINGH BHAN-DARI: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the National Gallery of Modern Art, New Delhi, is maintaining a roster for reservation of 10 per cent of posts of L.D.C. for eligible Class IV employees; if so, since when;

(b) whether it is also a fact that no class IV employee of the National Gallery has been appointed as L.D.C. so far; and

(c) how many reserved vacancies have accumulated for which class IV employees of this institution are eligible?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) Yes, Sir.

(b) This reservation falls on point 10 of Roster which has yet to be reached.

(c) Does not arise.